NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/573/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SIDDARTH MERCHANTILE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. NATARA JAN RESPONDENT B.N~

KrimBRPAL & Chopra.

SANDEEP KUMAR

For Sporchional Creditor.

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the matter has been settled between the parties. Both the counsel are directed to file joint memo of compromise for passing appropriate order. Put up on 22.09.2017 at 10.30 A.M.

> K Anantha Padmana/bha Swamy Member (Judicial)

bc